

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 407 OF 2025**

IN THE MATTER OF:

Mahendra SinghPETITIONER

VERSUS

State of Haryana & Ors.RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 10.11.2025)

Mahendra SinghPETITIONER

VERSUS

1. State of Haryana
Through District Magistrate, Charkhi Dadri
Mini Secretariat, Charkhi Dadri-127306
Email: dc.charkhidadri-hry@gov.in (RESPONDENT NO. 1)
2. Principal Chief Conservator of Forests (HoFF)
Government of Haryana
Haryana Forest Department, Paryavaran Bhawan, C-18, Sector 6,
Panchkula-134109, Haryana
Email: pccf-haryana@hry.nic.in (RESPONDENT NO. 2)
3. Divisional Forest Officer, Charkhi Dadri
Rohtak Road, Charkhi Dadri-134109
Email: dfocharkhidadri@gmail.com (RESPONDENT NO. 3)
4. Haryana Pollution Control Board
Through its Member Secretary
C-11, Sector 6, Panchkula, Haryana-134109
Email: hqhspcb@hspcb.org.in (RESPONDENT NO. 4)
5. Gram Panchayat, Kadma,
Tehsil Badhra, District Charkhi Dadri U.P.-127312
Through Sarpanch (RESPONDENT NO. 5)